GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION No. 2951 TO BE ANSWERED ON 05.08.2021

Preservation of Synagogues

2951. SHRI RAJMOHAN UNNITHAN:

Will the **Minister of MINORITY AFFAIRS** be pleased to state:

(a) whether synagogues/aliyah, after creation of Israel are now being converted into museums in the country and if so, the details thereof; and

(b) whether the Government has any plan to preserve synagogues/aliyah and if so, the details thereof?

ANSWER MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) As per Allocation of Business Rules, Ministry of Minority Affairs is mandated for formulation of policies, schemes and programmes for the welfare and socio-economic development of 06 (six) minority communities notified under the National Commission for Minorities Act 1992, namely, Jains, Parsis, Buddhists, Sikhs, Christians and Muslims. Synagogues are the places of worship of Jewish community. Therefore, issues relating to Jews community do not come under the jurisdiction of Ministry of Minority Affairs. As per the information received from Archaeological Survey of India under the Ministry of Culture, no synagogues/aliyah come under the jurisdiction of Archaeological Survey of India.

(b) There is no plan to preserve synagogues/aliyah in the Ministry of Minority Affairs.
